

IN THE COURT OF PRINCIPAL CIVIL JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU.

CAUSE LIST DATED 07.06.2021

I Session 11.00 AM to 2.00 PM	II Session 2.45 PM to 5.45 PM
HEARING	CALL ON
1) O.S. 255/2005	16) O.S. 743/2020
2) O.S. 1335/2011	17) O.S. 773/2020
3) O.S. 605/2014	18) O.S. 799/2020
4) O.S. 1177/2015	19) O.S. 953/2020
5) O.S. 1225/2016	20) O.S. 1133/2020
6) O.S. 965/2020	21) O.S. 1181/2020
ARGUMENTS	22) O.S. 899/2013
7) O.S. 135/2017	23) O.S. 63/2020
8) O.S. 335/2017	24) O.S. 889/2019
CALL ON	25) O.S. 241/2012
9) O.S. 155/2020	26) O.S. 1021/2011
10) O.S. 213/2020	27) O.S. 1363/2011
11) O.S. 485/2020	28) O.S. 535/2012
12) O.S. 507/2020	29) O.S. 169/2014
13) O.S. 533/2020	30) O.S. 1623/2014
14) O.S. 563/2020	
15) O.S. 661/2020	

Sd/-
Prl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 21.05.2021 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU

CAUSE LIST DATED: 07.06.2021

I ST SESSION AT 11 A.M	II ND SESSION AT 2.45 P.M
STEPS	NOTICE
1. FDP 5/2012	16. O.S. 142/2014
2. O.S. 1490/2013	17. EX. 14/2020
3. O.S. 924/2017	HEARING
4. O.S. 1332/2019	18. O.S. 840/2014
SUMMONS	19. O.S. 1156/2015
5. O.S. 902/2014	20. O.S. 90/2017
6. O.S. 186/2016	21. O.S. 236/2017
7. O.S. 1192/2016	22. O.S. 734/2018
8. O.S. 1194/2016	23. O.S. 1508/2018
9. O.S. 1200/2016	24. O.S. 460/2020
10. O.S. 1204/2016	ARGUMENTS
11. O.S. 1208/2016	25. O.S. 1412/2008
12. O.S. 1212/2016	26. O.S. 1438/2008
13. O.S. 1214/2016	27. O.S. 1534/2008
14. O.S. 1216/2016	28. O.S. 444/2009
15. O.S. 1222/2016	29. O.S. 516/2011
	30. O.S. 258/2013

Date: 04.06.2021
Place: Bengaluru

sd/-
I Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

IN THE COURT OF II ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU

CAUSE LIST DATED: 07.06.2021

I ST SESSION AT 11 A.M	II ND SESSION AT 2.45 P
SUMMONS	EVIDENCE
1. O.S. 1384/2011	16. O.S. 300/2015
NOTICE	17. O.S. 346/2015
2. O.S. 1294/2016	18. O.S. 764/2015
3. O.S. 578/2019	19. O.S. 868/2015
HEARING	ARGUMENTS
4. O.S. 520/2009	20. Misc 44/2018
5. EX 13/2010	APPEARANCE OF PARTY
6. O.S.1410/2014	21. Misc 7/2021
7. O.S. 1458/2016	OBJECTIONS
8. O.S. 1088/2017	22. O.S. 826/2019
9. O.S. 112/2019	23. O.S. 828/2019
10. O.S. 1426/2019	24. O.S. 830/2019
11. O.S. 140/2021	25. O.S. 1322/2019
12. O.S. 434/2021	26. O.S. 246/2021
EVIDENCE	ORDERS
13. O.S. 1518/2006	27. O.S. 1444/2008
14. O.S. 184/2015	28. EX 41/2012
15. O.S. 218/2015	29. O.S. 1446/2015
	JUDGEMENT
	30. O.S. 186/2018

Date: 05.06.2021
Place: Bengaluru

sd/-
II Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

01.06.2021

**III ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU CAUSE LIST
DATED 07-06-2021**

Morning - Sessions

	<u>HEARING</u>
1	O.S. 235/2011
2	O.S. 1315/2012
3	O.S. 1773/2013
4	O.S. 527/2014
5	O.S. 673/2014
6	O.S. 1083/2014
7	O.S. 269/2015
8	O.S. 337/2015
9	O.S. 1479/2016
10	O.S. 433/2017
11	O.S. 979/2017
12	O.S. 1547/2019

ISSUES

13	O.S. 271/2016
14	O.S. 695/2016
15	O.S. 333/2020

Afternoon - Sessions

	<u>ARGUMENTS</u>
1	O.S. 183/2012
2	O.S. 779/2017
3	O.S. 1603/2019(Hg)
	<u>OBJECTIONS</u>
4	O.S. 731/2012
5	O.S. 311/2014
6	O.S. 1097/2016
7	O.S. 455/2017
8	O.S. 23/2021
9	O.S. 207/2021

ORDERS

10	O.S. 1343/2016
11	O.S. 205/2018
12	O.S. 659/2018

ADR

13	O.S. 227/2014
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CALL ON

14	O.S. 1031/2014
15	O.S. 1131/2018

III Additional Civil Judge,
Bengaluru Rural District,
Bengaluru